



From

Registrar General,
High Court of Uttarakhand,
Nainital.

To

1. All the District Judges, Subordinate to High Court of Uttarakhand.
2. Principal Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.
3. Principal Secretary Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
4. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
5. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Hardwar Road, Dehradun.
6. Chairman, State Transport Appellate Tribunal, 3/5 A, Race Course, Near Rinku Medicose, Dehradun.
7. Secretary, Lokayukt, 3/3, Industrial Area, Patel Nagar, Dehradun.
8. Principal Judge, Family Court, Dehradun and Judges, Family Court, Hardwar, Nainital, Pauri Garhwal & Udham Singh Nagar.
9. Registrar, State Consumer Disputes Redressal Commission, Uttarakhand, House No. 176, Ajabpur Kalan, Near Spring Hills School, Mothrowala Road, Dehradun, 248415.
10. Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.
11. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, Distt. Nainital.
12. Presiding Officer, Labour Courts, Dehradun, Hardwar and Kashipur, Distt. Udham Singh Nagar.
13. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
14. Chairman, Uttarakhand Co-operative Tribunal, Dehradun.
15. Registrar-cum-Secretary, State Level Police Complaint Authority, Dehradun.

C.L. No. 02 /UHC/Admin.A/2016

Dated: February 29, 2016.

Subject: Nomination of Administrative Judge(s).

Sir,

In continuation to C.L. No. 18/UHC/Admin.A/2014 dated 06.05.2014 on the subject noted above, I am to inform that Hon'ble the Chief Justice is pleased to nominate the following Hon'ble Judges as the Administrative Judge Incharge of the District(s) shown against their names in the list given below with immediate effect, till further orders.

- | | | | |
|----|--------------------------------------|---|-------------------|
| 1. | Hon'ble Mr. Justice Sudhanshu Dhulia | - | Udham Singh Nagar |
| 2. | Hon'ble Mr. Justice S.K. Gupta | - | Tehri Garhwal |
| 3. | Hon'ble Mr. Justice U.C. Dhyani | - | Bageshwar |

The order in respect of Administrative Judge Incharge of rest of the districts will remain same.

You are therefore, informed accordingly.

Yours faithfully,

(D.P. Gairola)

No. 807 /I-d-2/Admin.A/2005

Dated: February 29, 2016.

Copy forwarded for information to:

1. P.P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Judge(s) with the request to place it before His Lordship for kind perusal.
3. All the Registrars of the Court.
4. Joint/ Deputy/ Assistant Registrars & Section Officers of the Court.
5. I/c N.I.C., High Court of Uttarakhand, Nainital.

Mushnair
29.2.2016
Registrar General